

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 710 of 2020

IN THE MATTER OF:

Ahuja Furnishers Pvt. Ltd.

...Appellant

Versus

Subodh Kumar Agarwal & Ors.

...Respondents

Present:

For Appellant :

**Mr. Kumar Anurag Singh, Mr. Zain A. Khan,
Advocates**

ORDER
(Through Virtual Mode)

26.08.2020 Issue notice upon Respondents. Appellant to provide mobile Nos./e-mail address of the Respondents. Notice be issued through e-mail or any other available mode. Requisites along with process fee be filed within three days.

List the appeal 'for Admission (After Notice)' on **16th September, 2020** along with 'Company Appeal (AT) (Insolvency) Nos. 426/2020. 430/2020, 432/2020 and 438 /2020.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[V.P. Singh]
Member (Technical)

/ns/gc/